

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

Item 56

**CA Nos 230/17 & 182/17, 392/18
With
CP No. 77/ND/2008
RT CP No. 202/Chd/Hry/2017**

**Under Section 397-398 of
CA 1956**

In the matter of:-

Wing Commander JK Sharma & ors.

...Petitioner

Vs.

Sirhind Club Ltd. & ors.

...Respondent

As Hon'ble Members of NCLT, Chandigarh Bench are holding Bench of Allahabad after lunch, the matter could not be taken up, hence adjourned to 17.03.2023.

-sd-
Court Officer

February 06, 2023
PRF